

(c) the reasons for delay in printing the upto date Cantonment Act; and

(d) when the said upto date Act is likely to be available to the public at the Government of India Publications Sales counters ?

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO) : (a) Yes, Sir.

(b) to (d). The printing of the revised edition of the Act is in its final stages, and will be made available within the next few months.

Memorandum from Telephone consumers' Guidance Society of India, Calcutta

6462. SHRI ANANDA PATHAK : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether he has received a memorandum dated 5 March, 1985 from the Telephone Consumers' Guidance Society of India, Calcutta relating to telephone charges;

(b) what are the suggestions made in the memorandum; and

(c) the reaction of Government to those suggestions ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir.

(b) The main suggestions made in the memorandum are given below in brief :

- (i) Request for not enhancing the tariff in the budget for 1985-86.
- (ii) OYT Deposits be reduced from Rs. 8000/- to Rs. 5000/-.
- (iii) Reduction of installation charges for permanent connections from Rs. 300/- to Rs. 150/- and for casual connections from Rs. 150/- to Rs. 75/-.
- (iv) The telephones subscribers be divided as Domestic and Commercial and rentals be fixed at Rs. 150/- and Rs. 200/- quarterly, respectively.

(v) Reducing the shifting charge from Rs. 150/- to Rs. 100/-.

(vi) Local Call Rate @ Rs. 0.40 upto 5000 calls and Rs. 0.50 beyond 5000 for commercial subscribers and local call rate @ Rs. 0.30 upto 3000 and thereafter Rs. 0.40 beyond 3000 for domestic subscribers, be charged.

(vii) Free Call facility be withdrawn.

(viii) Minimum Call guarantee to be provided by the subscribers of both the categories.

(c) Item No. (i) No enhancement of tariff has been made in the budget for 1985-86.

Items (ii) to (viii) None of the suggestions is found acceptable to the Department.

Different Rates for Medicines Required for Same Disease

6463. SHRI S. L. MURMU : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether it is policy of Government to provide different rates of profitability for medicines required for the same disease;

(b) if so, reasons thereof; and

(c) if not, how Government propose to ensure that the poor consumer is not exploited by the medical profession who have a tendency to prescribe decontrolled item only ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) to (c). Bulk drugs required for the production of Category-I and II formulations are allowed a post tax return of 14 per cent on net worth whereas bulk drugs required for the production of Category-III formulations are allowed a post tax return of 12 per cent on net worth. Higher rate of return on bulk drugs required for Category-I and II formulations is allowed in order to encourage the production of such drugs and to ensure their availability in abundance.

In order that the consumer gets essential medicines at cheap prices, a mark up of 40 per cent on the ex-factory cost and 55 per cent on the ex-factory cost is allowed in respect of Category-I and II formulations respectively. Category III formulations are allowed a mark up of upto 100 per cent on the ex-factory cost whereas there is no price control on the remaining formulations. Over 70 per cent of the medicines, are price controlled.

**Loan Licences for Formulations
Manufactured by IDPL**

6464. SHRI S. L. MURMU : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the details of loan licences obtained for formulations got manufactured by the Indian Drugs and Pharmaceuticals Ltd., (IDPL) last three years;

(b) the items got manufactured, the rate paid per packet;

(c) the saving IDPL has made in relation to their costing norms year-wise during the last three years on this account; and

(d) the reaction of Government thereto ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) to (d). The information is being collected and will be laid on the Table of the House.

**Availability of Drugs for Treatment
of T. B., Asthma, Etc.**

6465. SHRI JAGANNATH PATNAIK :
SHRI DEBI GHOSAL :

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether some cases have come to the notice of Government that the output of vital drugs is being cut by companies and that a number of drug formulations used for the treatment of major diseases like TB, Asthma, Epilepsy, etc. are thus out of the market or beyond the reach of common people;

(b) if so, the details in this regard; and

(c) the efforts made by Government to make these vital drugs available in the market at reasonable rates ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) to (c). My Ministry monitors the availability of essential and life saving medicines based on the reports received from the State Drug Controllers, the Central Drug Standard Organisations and public complaints. No shortage in respect of anti-TB and anti-Asthma formulations have been reported to this Ministry. However, reports of shortage of Dilantin, an anti-Epilepsy formulation have been received. Such shortages are of localised nature and the manufacturer has been rushing stocks to the reported areas of shortages immediately, on the advice of this Ministry.

Production of Fertilizers

6466. SHRI JAGANNATH PATNAIK : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the various kinds of chemical fertilizers produced in the country and the existing capacity for each type;

(b) whether it is a fact that Government have encouraged production of only two fertilizers; and

(c) if so, the details regarding the policy of Government in this regard ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) Two main chemical fertilizers, namely, Nitrogenous and Phosphatic, are produced in the country. Their capacity as on 1.4.1984 was :

	<i>Capacity (In terms of nutrients)</i>
1. Nitrogenous Fertilizers	51.95 lakh tonnes of Nitrogen
2. Phosphatic Fertilizers	13.38 lakh tonnes of P ₂ O ₅